

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2172

ANSWERED ON:06.12.2012

MLM

Mani Shri Jose K.

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

(a) whether the Government has decided to block the websites and keep a track on the online transactions of fraudulent multilevel marketing companies duping unwary investors;

(b) if so, the details thereof;

(c) whether the Serious Fraud Investigation office has also identified suspect websites and online transactions of multilevel marketing companies; and

(d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS(SHRI SACHIN PILOT)

(a) to (d) The Serious Fraud Investigation Office has undertaken investigation into the affairs of certain companies undertaking business in the 'Multi-Level Marketing' (MLM) mode. The websites of these companies were found non-operational at the commencement of investigations, which are underway. If any websites carrying of 'MLM' activities are found operational, suitable action will be taken as per law.